

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
(IB)-725(PB)/2019

IN THE MATTER OF:

OGO USA Inc. Applicant/petitioner
v.
M/s. Multiwal Pulp and Board Mills Pvt. Ltd. Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant Ms. Purti Marwaha Gupta, Adv.
For the Respondent Mr. Mrinal Kumar Sharma, Adv.

ORDER

For order see, CP. No. (IB)-711(PB)/2019.